

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:791  
ANSWERED ON:08.08.2013  
GT EXPRESS INCIDENT  
Singh Shri Radha Mohan

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the passengers of Chennai–New Delhi G.T. Express were looted and beaten by Miscreants between Agra-Mathura stretch in the month of July, 2013;
- (b) if so, the details thereof;
- (c) the details of the enquiry into the said incident, if conducted and the necessary compensation announced in this regard; and
- (d) the details of the measures taken to check incidents of looting in train?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI ADHIR RANJAN CHOWDHURY )

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.791 BY SHRI RADHA MOHAN SINGH TO BE ANSWERED IN LOK SABHA ON 08.08.2013 REGARDING GT EXPRESS INCIDENT.

(a) and (b): On 20.07.2013 at about 03.13 hrs, Train No. 12615 Chennai – New Delhi G. T Express stopped at Km No. 1361/26 between Rankutta and Kitham Railway stations after departure from Agra Cantt. station due to alarm chain pulling and 4-5 miscreants equipped with deadly weapons robbed 13 passengers travelling in coach no.06115 (AC 3 tier) of their valuables including cash Rs. 26,000/- jewelry, mobile phones, documents etc and fled away with the booty. Due to this incident, the train suffered 14 minutes detention at the spot.

(c): In this connection, Government Railway Police/Mathura has registered a case vide Crime No. 80/2013 dated 20.07.2013 under section 395 & 397 Indian Penal Code and arrested one of the miscreants with recovery of looted cash Rs. 1000/-. Other 5 miscreants have been identified. In the incident, no announcement of compensation has been made by the Railways so far.

(d): Policing in Railways is a State Subject and prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Police, which they discharge through Government Railway Police (GRP) of the State concerned. As such the cases of crime on Railways are reported to, registered and investigated by the Govt. Railway Police. However, RPF supplements the efforts of GRP by deploying their staff for escorting of important trains in affected areas and access control duties at important and sensitive stations.

Other measures initiated in recent past to strengthen Railway security includes procurement of modern security related equipment, setting up of an All India Security Help Line, networking of RPF Posts and Security Control Rooms, up-gradation of RPF training centres and creation of additional posts etc.